

Industrialisation of Gujarat

7078. SHRI NAVIN RAVANI : Will the Minister of INDUSTRY be pleased to state :

(a) the details of the industrially backward area earmarked in Gujarat State :

(b) whether it is also a fact that Government have decided to give incentive for starting new industries in backward areas in the country ; and

(c) if so, the details thereof ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (c) Ten districts in Gujarat viz. Amreli, Banaskantha, Bhavnagar, Broach, Junagadh, Kutch, Mehsana, Panchmahals, Sabarkanta and Surendernagar have been identified as industrially backward eligible for concessional finance from All India Term Lending Financial Institutions. Those underlined are further eligible to Central Investment Subsidy.

In the above-mentioned districts, in addition to the incentives and facilities offered by the State Government the Central Government also offers concessions like tax concessions, hire purchase of machinery by small scale industries, consultancy for technical services, interest subsidy, special facilities for import of raw materials, Rural Industries Projects Programme, District Industries Centre and Seed/Margin Money Assistance.

Non supply of Equipment by Instrumentation Ltd.

7079. SHRI NAVIN RAVANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the erection of Thermal Plant has been already affected due to non-supply of equipment by Instrumentation Ltd. ; and

(b) if so, the reasons for non supply of equipment by Instrumentation Ltd. in time and action Government propose to take to step up the production of equipment in this public sector ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b) Delays in the erection of

Thermal Plants are not solely due to delays in supply of equipment by Instrumentation Ltd., Kota to the various Thermal Power Projects. However, there has been delays in supply of equipment by Instrumentation Ltd. to some of the Thermal power stations for the following reasons :—

(i) Delay in finalisation of design and engineering specification by the customers/consultants ;

(ii) Power cuts applied from time to time in Rajasthan.

(iii) Changes in the design specifications after the same have been finalised ;

(iv) Delay in getting the import licences for completing items ;

(v) Failure of the sub-contractors to keep up to the delivery schedule.

There is no constraint in regard to the manufacturing capacity of Instrumentation Limited, Kota, which is steadily increasing its output to the tune of about 25% every year.

Power Transmission Schemes Approved during 1981-82 and 1982-83

7080. SHRIMATI JAYANTI PATNAIK : Will the Minister of PLANNING be pleased to state :

(a) the number of power transmission schemes approved by Planning Commission for different States in 1981-82 and 1982-83 ;

(b) whether any such power transmission scheme of Orissa has been approved by the Planning Commission in the above period ;

(c) if so, the names of those schemes ; and

(d) the details about the next course of action likely to be taken ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) The No. of transmission schemes approved by the